

NOTIFICATIONS UNDER EXPORT (QUALITY CONTROL & INSPECTION) ACT, AND AUDIT REPORTS ETC. OF CARDAMOM BOARD AND COIR BOARD

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : I beg to lay on the Table :

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963 :—
- (i) The Export of Inorganic Chemicals (Inspection) Amendment Rules, 1970, published in Notification No. S. O. 2538 in Gazette of India dated the 28th July, 1970.
- (ii) The Export of Coir Products, (Inspection) Amendment Rules, 1970, published in Notification No. S. O. 2595 in Gazette of India dated the 29th July, 1970. [*Placed in Library. See No. LT—4003/70*]
- (2) (i) A copy of the Certified Accounts (Hindi and English versions) of the Cardamom Board, Ernakulam for the year 1968-69 and the Audit Report thereon, under sub-section (4) of section 19 of the Cardamom Act, 1965. [*Placed in Library. See No. LT—4004/70*]
- (ii) A statement showing reasons for delay in laying the above document. [*Placed in Library. See No. LT—4005/70*]
- (3) A copy of the Certified Accounts (Hindi and English versions) of the Coir Board, Ernakulam for the year 1968-69 and the Audit Report thereon, under sub-section (4) of section 17 of the Coir Industry Act, 1953. [*Placed in Library. See No. LT—4006/70*]

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTY-SIXTH REPORT

SHRI SWELL (Autonomous Districts) : I beg to present the Sixty-sixth Report of the Committee on Private Members' Bills and Resolutions.

12.39 hrs.

STATEMENT *RE* INVESTIGATIONS INTO REPORTED AIRDROPPING OF CHINESE LANGUAGE LEAFLETS AT PLACES IN RAJASTHAN AND GUJARAT

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM) : Mr. Speaker, Sir, In the course of the supplementaries on the Calling Attention Notice in this House on 31st July, 1970 regarding reported intrusion of a Pakistani plane into Indian territory over Jaisalmer, some Hon'ble Members had made a reference to the airdropping of Chinese language leaflets in certain parts of Rajasthan. The Minister of State in the Ministry of Defence had then stated that this matter was being investigated and that the House would be informed in regard to the result of the investigation. Subsequently, notice of a Short Notice Question was also received regarding airdropping of Chinese pamphlets by Pakistani aircraft in certain areas in Gujarat. Investigations made in this matter have revealed that the pamphlets and leaflets were in the Chinese language and are critical of Mao Tse Tung and his policies. They could not, therefore, have come from Pakistan. It has also been established that they were not dropped by any aircraft. In all probability, they came in meteorological balloons and were intended for the mainland of China but had drifted into India. Such material has previously been found in other parts of India.